

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1449
ANSWERED ON:03.08.2010
NORMS FOR BIDDERS
Shivanagouda Shri Shivaramagouda

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether norms are being fixed for the bidders to avoid frivolous bidding for the various National Highways/road projects; and
- (b) if so, the details along with the list of tenders awarded to the bidders?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) & (b): The Request for Qualification (RFQ)/Request for Proposal (RFP) documents for the road sector projects have recently been amended as per the details enclosed at Annexure-I, which would, inter-alia, avoid frivolous bidding for various National Highways projects. The details of the Public Private Partnership (PPP) projects awarded under National Highways Development Project (NHDP) are enclosed as Annexure-II.